प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : <u>www.rbi.org.in/hindi</u> Website : <u>www.rbi.org.in</u> ई-मेल/email : <u>helpdoc@rbi.org.in</u>



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

June 20, 2025

Auction of 91-day, 182-day and 364-day Treasury Bills

Reserve Bank of India announces the auction of Government of India Treasury Bills as per the following details:

Sr. No.	Treasury Bill	Notified Amount (in ₹ Crore)	Auction Date	Settlement Date
1	91-Day	9,000	June 25, 2025 (Wednesday) June 26, 2025 (Thursday)	
2	182-Day	5,000		
3	364-Day	5,000		(Thursday)
	Total	19,000		

The sale will be subject to the terms and conditions specified in the General Notification F.No.4(2)-B(W&M)/2018 dated March 26, 2025, issued by Government of India, as amended from time to time. State Governments, Union Territories with legislature, eligible Provident Funds in India, designated Foreign Central Banks and any person or institution specified by the Bank in this regard can participate on non-competitive basis, the allocation for which will be outside the notified amount. Individuals can also participate on noncompetitive basis, as retail investors. For retail investors, the allocation will be restricted to a maximum of 5 percent of the notified amount. Individual investors can also place bids as per the non-competitive scheme through the Retail Direct portal (https://rbiretaildirect.org.in).

The auction will be **Price based** using **multiple price method**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India's Core Banking Solution (E-Kuber system) on **Wednesday**, **June 25**, **2025**, during the below given timings:

Category of Bids	Timing	
Competitive	10:30 am - 11:30 am	
Non-Competitive	10:30 am - 11:00 am	

Results will be announced on the day of the auction.

Payment by successful bidders will have to be made on Thursday, June 26, 2025.

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (<a href="mailto:emailt

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Ajit Prasad
Deputy General Manager
(Communications)